

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.08
I.A.Nos.196/2023, Contempt Petition 03/2023,
320/2024 in
C.P. (IB)No.286/BB/2019

IN THE MATTER OF:

M/s. Pridhvi Asset Reconstruction & Securitization
Company Ltd. ... Petitioner
Vs.
M/s. Alpine Wineries Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 08.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Shri Narayana Kamma

ORDER

1. Heard the Ld. Counsel for the Liquidator.
2. List all the IAs and C.P. on **07.08.2024**.

-Sd-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-

K. BISWAL
MEMBER (JUDICIAL)

Shruthi